Development of Sirmaur district

†3034. SHRI RAM VILAS PASWAN: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether it is a fact that Sirmaur district of Himachal Pradesh is a backward area;
- (b) whether it is also a fact that Sirmaur district is highly deficient in roads and irrigation facilities;
- (c) if so, whether Government would provide special package to Sirmaur district; and
 - (d) if so, by when?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): (a) Sirmaur District of Himachal Pradesh is one of the 272 districts identified as Backward under the Backward Regions Grant Fund (BRGF) scheme of the Ministry of Panchayati Raj, Government of India.

- (b) Yes, Sir.
- There is no proposal under consideration to provide special package to Sirmaur district.
 - (d) In view of (c) above, question does not arise.

Progress in providing Panchayat Ghars

3035. SHRI MANI SHANKAR AIYAR: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the progress in providing Panchayat Ghars and adequate staff at the Gram Panchayat level in accordance with the Ministry's advisory in this regard. State-wise:
- (b) the funds that have been made available for these purposes. State-wise and year-wise; and
- (c) the estimated shortfall between financial requirement and actual release to achieve complete coverage?

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): (a) and (b) Panchayats being a State subject, it is primarily the responsibility of

[†]Original notice of the question was received in Hindi.

State Governments to provide the required manpower and infrastructure to Gram Panchayats. The Ministry of Panchayati Raj (MoPR) provides financial support to the States under the Rashtriya Gram Swaraj Yojana (RGSY) for taking up construction of the Gram Panchayat buildings for which the State/Year-wise details are given in the Statement (See below). In addition to RGSY, MoPR also provides funds to States under the Backward Regions Grant Fund (BRGF) which are in the nature of untied grants for Panchayats to undertake works based on felt local needs. Many States have taken up construction of Panchayat Ghars under BRGF. Funds from Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) have also been provided for Bharat Nirman Rajiv Gandhi Sewa Kendras. As per information available, construction of 872 BNRGSKs have been completed during 2010-11 whereas the figure during 2011-12 and 2012-13 (as on 27.11.2012) as reported by the States were 5886 and 3296 respectively.

(c) Funds have been provided continuously under the above mentioned schemes.

Statement

Panchayat Ghars/Resource Centres at Gram Panchayat Level sanctioned since inception under the scheme of Rashtriya Gram Swaraj Yojana

(Position as on 15.12.2012)

| Sl. No. | State | Infrastructure sanctioned | No. of Units | Year of sanction |
|------------|------------------|---------------------------|-----------------|------------------|
| 1 | 2 | 3 | 4 | 5 |
| 1 | Bihar | Gram Panchayat Ghars | 95 | |
| 2 | Gujarat | Gram Panchayat Ghars | 240 | |
| 3 | Himachal Pradesh | Gram Panchayat Ghars | 120 | 2006-07 |
| 4 | Rajasthan | Gram Panchayat Ghars | 180 | |
| 5 | West Bengal | Gram Panchayat Ghars | 5 | |
| 6 | Assam | Gram Panchayat Ghars | 770 | |
| 7 | Himachal Pradesh | Gram Panchayat Ghars | 120 | 2007-08 |
| 8 | Orissa | Gram Panchayat Ghars | 350 | |

Complaints on ponzi scheme

3036. SHRI PRAKASH JAVADEKAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government has received complaints on various ponzi schemes operating in the country since 2008;